

ORISSA HIGH COURT

FILING REPORT AS ON :09/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27583/2026	TANKADHAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202600275
2	D-BLAPL/27587/2026	JAGA JENA @ JAGANNATH VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /354 /2026 () //	
3	D-BLAPL/27595/2026	RAJA PATTNAIK @ SUJIT KUMAR PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /3 /2024 () //	
4	D-BLAPL/27605/2026	DR. BASANTA KUMAR NAIK VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR ROUT VS	SAMBALPUR VIGILANCE /13 /2026 () //	
5	D-BLAPL/27614/2026	DILLIP PARIDA @ BAIYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /218 /2026 () //	
6	D-BLAPL/27615/2026	UDIT @ UDITYA NARAYAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /487 /2026 () //	
7	D-BLAPL/27616/2026	AJU BHOI @ AJAY BHOI VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	CHANDANPUR /258 /2024 () //	
8	D-BLAPL/27620/2026	SIBARAM NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KABISURYANAGAR /238 /2025 () //	
9	D-BLAPL/27626/2026	SANKAR PARIDA VS STATE OF ODISHA	SULOCHANA PATRO VS	BADABAZAR /280 /2026 () //	
10	D-BLAPL/27627/2026	BISWAJIT SANASETH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /145 /2026 () //	
11	D-BLAPL/27635/2026	BHAJRAJ PUTA VS STATE OF ODISHA	SWARAJ PATEL VS	// () //	AOR20220000246C202600044

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12	D-BLAPL/27637/2026	PRANAV VISHAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 () //	
13	D-BLAPL/27640/2026	ROHIT MAHAPATRA VS STATE OF ODISHA	AMIT PATTNAIK VS	CYBER CRIME AND ECONOMIC OFFENCES, ACAD, AIZOL, 14/13C/202600026 () //	
14	D-BLAPL/27643/2026	ABDUL KADIR @ RAJAT@ RAJA VS STATE OF ODISHA	AMBIKA PRASAD RATH VS	MARKAT NAGAR /263 /2026 () //	
15	D-BLAPL/27644/2026	LAMBU @ NARAYAN TARINI VS STATE OF ODISHA	ASHOK DAS VS	GANGAPUR (ASKA) /184 /2026 () //	
16	D-BLAPL/27645/2026	RAJIB HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /351 /2024 () //	
17	D-BLAPL/27646/2026	PRASANNA KUMAR PANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
18	D-BLAPL/27647/2026	MANTU DUTTA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /183 /2022 () //	
19	D-BLAPL/27648/2026	RANJIT KUMAR GOUDA @ GUDU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /360 /2026 () //	
20	D-BLAPL/27649/2026	RAJA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MALKANGIRI /399 /2024 () //	
21	D-BLAPL/27650/2026	ADAM KHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	DHENKANAL SADAR /242 /2026 () //	
22	D-BLAPL/27652/2026	PRAFESHOR JENA @ PRAFESSOR JENA @ LIPU VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /200 /2026 () //	
23	D-BLAPL/27661/2026	BHABANI SHANKAR MOHAPATRA	BIJAY KUMAR BEHERA	CAPITAL P.S. /525 /2026	AOR20220001736C202600226

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27662/2026	ASIRUDDIN KHAN	JAYADEBA BEHERA	ITAMATI /12 /2026	AOD20240000366C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27663/2026	DHANESWAR PATRA	ARUN KUMAR SINGH	/ /	AOR20220004616C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27664/2026	CHITRASEN KETAKI	MANOJ KUMAR PANDA	KEGAON /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27665/2026	GOPINATH MODAK	BIJAY KUMAR BEHERA	BHUBANESWAR G.R.P.S. /105 /2025	AOR20220001736C202600227
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27668/2026	SARPESH DAS	DIBYA PRAKASH MISHRA	KHETRARAJPUR /62 /2026	AOR20220002454C202600127
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27671/2026	AJIT KUMAR SAMANTASINGHAR	PRIYATOSH PARIDA	KHURDA MODEL /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27672/2026	GANESH @ JAGAN KUMAR NAYAK	BIKRAM RATH	TIGIRIA /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27675/2026	HARIHAR SAHOO @ HARIHAR SAHU	JYOTIRMAYA SAHOO	NACHUNI /51 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27678/2026	YASH JALAN	CHANDANA TRIPATHY	LAXMISAGAR P.S. /301 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27682/2026	KUNA @ BINAYAK PATRA	GOPAL KRUSHNA MOHANTY	KHURDA SADAR /20 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27684/2026	IPAN DAS	BASANTA KUMAR DAS	BANGRIPOSI /278 /2025	
		VS	VS	()	

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35	D-BLAPL/27689/2026	STATE OF ODISHA SK POIT @ OHID KHAN VS	KHUSBU PANIGRAHI VS	// SORO /578 /2025 ()	AOR20220002787C202600129
36	D-BLAPL/27690/2026	STATE OF ODISHA VIKASH KUMAR YADAV VS	SWARAJ PATEL VS	// BHASMA /198 /2026 ()	AOR20220000246C202600045
37	D-BLAPL/27691/2026	STATE OF ODISHA HARISH CHANDRA SAHU @ SAHOO VS	BISWORANJAN SWAIN VS	// BHANDARIPOKHARI /301 /2026 ()	
38	D-BLAPL/27693/2026	STATE OF ODISHA D.PRASAD RAO @ DANDA PRASAD RAO VS	KAMAL BEHARI PANDA VS	// NIMAKHANDI /176 /2026 ()	
39	D-BLAPL/27694/2026	STATE OF ODISHA TRILOCHAN PATRA VS	ADHIRAJ MOHANTY VS	// BHANJANAGAR /162 /2026 ()	
40	D-BLAPL/27696/2026	STATE OF ODISHA SAMSHER @ SAMSER SINGH VS	BHARAT BHUSAN ROUTRAY VS	// BARGARH SADAR /443 /2025 ()	
41	D-BLAPL/27697/2026	STATE OF ODISHA MILTAN DIGAL VS	SOUGAT DASH VS	// RAIKIA /42 /2022 ()	
42	D-BLAPL/27698/2026	STATE OF ODISHA NILA KHEMUNDU VS	BIJAYA KUMAR RAGADA VS	// PADWA /94 /2025 ()	
43	D-BLAPL/27700/2026	STATE OF ODISHA ALOK GARDIA @ LALA VS	SOUMYA RANJAN DAS VS	// PLANTSITE /700 /2026 ()	
44	D-BLAPL/27703/2026	STATE OF ODISHA SAKUNTALA TAREI VS	Guru Prasad Behera VS	// // ()	AOR20220000925C202600065
45	D-BLAPL/27704/2026	STATE OF ODISHA SATYABRATA BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// KEONJHAR TOWN /571 /2025 () //	AOD20240000366C202600140

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46	D-BLAPL/27708/2026	KALPANA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA MODEL /495 /2026 () //	
47	D-BLAPL/27710/2026	SANJIB BHATRA VS STATE OF ODISHA	KAISARUN NISHA VS	CHITRAKONDA /174 /2024 () //	
48	D-BLAPL/27711/2026	SK MOSTAKIM VS STATE OF ODISHA	SOMANATH MITRA VS	BHUBANESWAR G.R.P.S. /43 /2026 () //	
49	D-BLAPL/27713/2026	NARENDRA BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	INDUSTRIAL ESTATE PS /274 /2026 () //	
50	D-BLAPL/27714/2026	SK RAJIB VS STATE OF ODISHA	SOMANATH MITRA VS	BHUBANESWAR G.R.P.S. /43 /2026 () //	
51	D-CMAPL/42905/2026	SIKANDAR KHAN VS SK.HANIF (DEAD)	MAMATA MISHRA VS	// () //	
52	D-CMAPL/42948/2026	MADHUSUDAN PRADHAN (DEAD) VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// () //	
53	D-CMAPL/42993/2026	SIBA PRASAD SAMAL VS BRACH MANAGER, UCO BANK, DAMAPADA, CUTTACK	ADV. VS	// () //	
54	D-CMAPL/43082/2026	BASANT KUMAR SAHOO VS O.A.T., CUTTACK BENCH, CUTTACK	ADV. VS	// () //	
55	D-CMP/42830/2026	SABITRI BHOI VS SUSANTA KUMAR PARIDA	PRADIP KUMAR MALLICK VS	// () //	
56	D-CMP/42930/2026	JAMI VENKATA SURYAPRABHA @ J.V.S PRABHA VS TARINI PRASAD NAYAK	PRASANNA KUMAR MISHRA VS	// () //	AOD20260000093C202600064
57	D-CMP/42934/2026	M/S. FERRO TECH INDIA PVT. LTD., MAHARASHTRADEBAKANTA MOHANTY		//	

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		VS	VS	0	
		PRABHUTT PATEL		//	
58	D-CMP/42960/2026	GAGAN BIHARI DASH	NIRANJAN LENKA	//	
		VS	VS	0	
		SARASWATI DEI		//	
59	D-CMP/43004/2026	PADU NAYAK	SATYA NARAYAN MISHRA 4	//	AOR20220001615C202600145
		VS	VS	0	
		BHARAT CHANDRA MOHANTY		//	
60	D-CMP/43080/2026	SANWARMAL MODI	BIBHUTI BHUSAN MISHRA 2	//	AOD20240000951C202600009
		VS	VS	0	
		MEENA MODI		//	
61	D-CMP/43083/2026	GAHALA MEHER	ABHILASH MISHRA	//	
		VS	VS	0	
		MURALI MEHERA		//	
62	D-CMP/43096/2026	HARIHAR SHAW	UMA CHARAN MISHRA	//	
		VS	VS	0	
		BHARAT CHANDRA SHAW		//	
63	D-CMP/43114/2026	BAHUDI JENA	DEVI PRASAD DASH	//	AOD20250000901C202600027
		VS	VS	0	
		BENUDHAR SWAIN		//	
64	D-CONTC/42825/2026	ALOK KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//	
65	D-CONTC/42826/2026	SUNALI KUMARI SAHU	ADV.	//	
		VS	VS	0	
		DR. SUSHANT NAYAK, CHIEF MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//	
66	D-CONTC/42837/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6074/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
67	D-CONTC/42838/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK	ADV.	//	
	CONTC/6101/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
68	D-CONTC/42839/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK		//	
	CONTC/6083/2026	VS	VS	0	

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69	D-CONTC/42840/2026 CONTC/6087/2026	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// // 0 //	
70	D-CONTC/42841/2026 CONTC/6075/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
71	D-CONTC/42842/2026 CONTC/6085/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
72	D-CONTC/42843/2026 CONTC/6090/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
73	D-CONTC/42844/2026 CONTC/6118/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
74	D-CONTC/42845/2026 CONTC/6089/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, ODISHA, BHUBANESWAR		// 0 //	
75	D-CONTC/42846/2026 CONTC/6100/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPT., BHUBANESWAR		// 0 //	
76	D-CONTC/42847/2026 CONTC/6093/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
77	D-CONTC/42848/2026 CONTC/6105/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	
78	D-CONTC/42849/2026 CONTC/6109/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA		// 0 //	
79	D-CONTC/42850/2026 CONTC/6103/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		// 0 //	

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80	D-CONTC/42851/2026 CONTC/6078/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
81	D-CONTC/42852/2026 CONTC/6081/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
82	D-CONTC/42853/2026 CONTC/6104/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
83	D-CONTC/42854/2026 CONTC/6099/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
84	D-CONTC/42855/2026 CONTC/6084/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
85	D-CONTC/42856/2026 CONTC/6094/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
86	D-CONTC/42857/2026 CONTC/6110/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
87	D-CONTC/42858/2026 CONTC/6079/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
88	D-CONTC/42859/2026 CONTC/6073/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
89	D-CONTC/42860/2026 CONTC/6108/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
90	D-CONTC/42861/2026 CONTC/6112/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	TAJ VS TAJ	// 0 //	
91	D-CONTC/42862/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TAJ	//	

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	CONTC/6116/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
92	D-CONTC/42863/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6077/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
93	D-CONTC/42864/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6115/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPT., ODISHA		//	
94	D-CONTC/42865/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6092/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
95	D-CONTC/42866/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6076/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
96	D-CONTC/42867/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6102/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
97	D-CONTC/42869/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6095/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
98	D-CONTC/42870/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6114/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
99	D-CONTC/42871/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6096/2026	VS	VS	0	
		PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
100	D-CONTC/42872/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6119/2026	VS	VS	0	
		SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR		//	
101	D-CONTC/42873/2026	PRAKASH PRADHAN	ADV.	//	
		VS	VS	0	
		SUBHANKAR MOHANTY, TAHASILDAR, KANTAPADA		//	
102	D-CONTC/42875/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6082/2026	VS	VS	0	

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103	D-CONTC/42876/2026 CONTC/6088/2026	SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// // 0	
104	D-CONTC/42877/2026 CONTC/6106/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
105	D-CONTC/42878/2026	RANJAN KUMAR SWAIN VS T.AO, IAS, SPECIAL SECRETARY TO GOVT. OF ODISHA, KHORDHA	ADV. VS	// 0	
106	D-CONTC/42880/2026 CONTC/6086/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
107	D-CONTC/42884/2026 CONTC/6111/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, HIGHER EDUCATION DEPARTMENT, BHUBANESWAR	ADV. VS	// 0	
108	D-CONTC/42889/2026	KUMAR BEHERA VS BHASKAR JYOTI SHARMA, I.A.S	ADV. VS	// 0	
109	D-CONTC/42890/2026	DR. SANJEEV KERKETTA VS PROF. DR. PRADEEP KUMAR MOHANTY, DEAN AND PRINCIPAL, VIMSAR, BURLA	ADV. VS	// 0	AOD20240000618C202600229
110	D-CONTC/42894/2026	PRAMOD KUMAR NATH VS JAYDEEP PANDA, ADDL. CHIEF ENGINEER, RUSUKULIYA BAHUDA VANSADHARA AND NAGAVALI BASIN, GANJAM	PRAVAT RANJAN DASH VS	// 0	
111	D-CONTC/42904/2026	SACHIDANANDA BEHERA VS CHANCHAL RANA, IAS	ADV. VS	// 0	
112	D-CONTC/42906/2026	KARUNAKAR BAGHA VS SINGDHA CHHAYA MOHAPATRA, OAS (SENIOR)	ADV. VS	// 0	
113	D-CONTC/42931/2026	PRADIP KUMAR DAS VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0	AOR20230000010C202600149

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114	D-CONTC/43015/2026	SHYAM SINGH MUNDARI VS DR.SUBHANKAR MOHAPATRA, I.A.S	ADV. VS	// 0 //	
115	D-CONTC/43019/2026	SK. ABDUL WADOOD VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
116	D-CONTC/43021/2026	AKSHYA KUMAR KAR VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
117	D-CONTC/43024/2026	MIR MUSRAT ALI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
118	D-CONTC/43029/2026	BINAPANI SAHOO VS BEDAMBARA BEHERA, CHIEF ENGINEER, INDRABATI KOLAB BASIN, BARENIPUT, KORAPUT	RAMESH CHANDRA OJHA VS	// 0 //	
119	D-CONTC/43032/2026	ANANTA KUMAR MOHANTY VS MANISH AGRAWAL, M.D., ODISHA STATE COOPERATIVE BANK LTD., BHUBANESWAR	RAMESH AGARWAL VS	// 0 //	
120	D-CONTC/43036/2026	GEETARANI GHARAI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
121	D-CONTC/43041/2026	PRITIRANJAN MAHALING VS BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //	
122	D-CONTC/43047/2026	BABAJI CHARAN ROUTRAY VS JAGAMOHAN MEENA, IPS	SUDHANSU SEKHAR JENA VS	// 0 //	
123	D-CONTC/43052/2026	FOUSTINA BEHERA VS CHAKRADHAR PADHI, OAS	ADV. VS	// 0 //	
124	D-CONTC/43057/2026	AVEER SINGH VS PROF ASHOK KUMAR GANGULI, CHAIRPERSON, JOINT ADMISSIONS COMMITTEE (JAC), IISER, GANJAM	ISHWAR MOHANTY VS	// 0 //	
125	D-CONTC/43060/2026	BIJAY KUMAR SAHOO	ADV.	//	

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		VS	VS	()	
126	D-CONTC/43063/2026	ALOMANI SETHY, ADDL. SECRETARY, REVENUE AND DISASTER MGMT.DEPT., BHUBANESWAR RAJAKISHOR PANDA	VS JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
127	D-CONTC/43071/2026	ALOMANI SETHY, ADDL. SECRETARY, REVENUE AND DISASTER MGMT.DEPT., BHUBANESWAR SANJIB KUMAR MOHANTY	VS SOUGAT DASH	//	AOD20240000012C202600275
		VS	VS	()	
128	D-CONTC/43073/2026	AUROBINDA AGRAWALA, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT SANJIB SAHU	VS ADV.	//	
		VS	VS	()	
129	D-CONTC/43079/2026	DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR MANO RANJITA BEHERA	VS ADV.	//	
		VS	VS	()	
130	D-CRLA/27574/2026	SABYASACHI MALLA, I.I.C. CHATRAPUR POLICE STATION, GANJAM NACCHIA @ KARUNAKAR SWAIN	VS SURESH CHANDRA PRADHAN	//	AOR20220003509C202600061
		VS	VS	/339 /2021	
131	D-CRLA/27638/2026	STATE OF ODISHA RATAN NAYAK	VS BASUDEV PUJARI	//	AOD20220004505C202600103
		VS	VS	()	
132	D-CRLA/27639/2026	STATE OF ODISHA PUSTAM HANSA	VS JAGABANDHU SAHU	//	AOR20220001487C202600131
		VS	VS	()	
133	D-CRLA/27667/2026	STATE OF ODISHA TOPHAN KUMAR SAHU	VS BISWAJIT TRIPATHY	//	
		VS	VS	TANGI /56 /2023	
134	D-CRLLP/27641/2026	STATE OF ODISHA STATE OF ODISHA	VS PARTHA SARATHI NAYAK , A.G.A	//	LOD20240000172C202600303
		VS	VS	()	
135	D-CRLMA/27575/2026	RAMA KRUSHNA MISHRA ASISH KUMAR BANERJEE	VS ANUPAM RATH	//	
		VS	VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2024	
136	D-CRLMC/27577/2026 CRLMC/3261/2026	STATE OF ODISHA BIKASH DAS	VS MANORANJAN PADHY	//	AOD20220003086C202600097
		VS	VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,,JEYPORE(Koraput)	

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137	D-CRLMC/27578/2026 CRLMC/3265/2026	STATE OF ODISHA BISHAL SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	TR/0000013/2024 BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024	AOD20220003086C202600098
138	D-CRLMC/27581/2026 CRLMC/3273/2026	BENUDHAR DEEP VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /172 /2026 J.M.F.C, KOKSARA(Kalahandi) CT/0000192/2026	
139	D-CRLMC/27596/2026	CHANDAN SETHI @ CHANDAN KUMAR SETHY VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	DIGAPAHANDI /420 /2024 () //	
140	D-CRLMC/27598/2026 CRLMC/3272/2026	PRINCE RAKASH NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	CHANDABALI /290 /2026 J.M.F.C,CHANDABALI(Bhadrak) GR/0000565/2026	AOD20240000306C202600145
141	D-CRLMC/27606/2026	MANOJ KUMAR MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //	
142	D-CRLMC/27618/2026	CHANDRAMANI MOHARANA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	/ /0 () //	
143	D-CRLMC/27624/2026	PABITRA KUMAR BISWAL VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BHASMA /275 /2025 () //	
144	D-CRLMC/27634/2026	PUSKARA NAYAK VS NAMITA PARIDA	SURYAKANTA DWIBEDI VS	RANPUR /256 /2024 () //	
145	D-CRLMC/27656/2026	ABHISEK MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	PANIKOILI /280 /2026 () //	
146	D-CRLMC/27657/2026	RANJAN@PITAN SAMAL@BISWAL@PITABAS SAMAL VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 () //	
147	D-CRLMC/27658/2026	BHAGYABATI SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAGATPUR /464 /2021 () //	

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148	D-CRLMC/27677/2026	BISWAJIT BHOI VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /919 /2024 () //	
149	D-CRLMC/27683/2026	HIMANSHU SEKHAR JENA VS UMAMANI JENA	SUDHANSU SEKHAR JENA VS	/ /0 () //	
150	D-CRLMC/27705/2026	SANDEEP PRIYADARSHAN VS STATE OF ODISHA	UMAKANT NAYAK VS	MAHILA P.S.(BBSR) /136 /2026 () //	AOR20230000153C202600001
151	D-CRLMC/27712/2026	SURESH SAHOO VS STATE OF ODISHA	PRAVIN KUMAR HOTA VS	UDITNAGAR /334 /2022 () //	
152	D-CRLMC/27718/2026	PANCHANAN MALLIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	REMUNA /27 /2021 () //	AOR20220003422C202600115
153	D-CRLMP/27579/2026 CRLMP/1425/2026	GIRISH KUMAR JENA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	/ /0 () //	
154	D-CRLMP/27582/2026	MANDAKINI SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 () //	
155	D-CRLMP/27604/2026	KANCHANBALA SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //	
156	D-CRLMP/27607/2026	SALIMAN BIBI VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
157	D-CRLMP/27655/2026	SANJEET MOHARANA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
158	D-CRLMP/27660/2026	SARASWATI BARMAN VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	/ /0 () //	
159	D-CRLMP/27686/2026	EMPREGO ALLIED PVT.LTD	LALITENDU MISHRA	S.P.(CID-CRL),CUTTACK /17 /2026	AOR20220001610C202600075

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-CRLMP/27695/2026	GOURANGA CHARAN SETHI	SMITA RANJAN PATNAIK	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-CRLMP/27715/2026	AKASH DAS	SK JONED FAIZ	/ /0	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-CRLREV/27573/2026	PAWAN DOM	UMA SHANKAR PATEL	TALSARA /209 /2026	AOR20220000263C202600082
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-CRLREV/27687/2026	M/S. SAI BABA BEVERAGES, SUNDARGARH	ABHISHEK SAHOO	/ /0	
		VS	VS	0	
		BALAKRISHNA PANIGRAHY		//	
164	D-CRLREV/27688/2026	BHAWANI SHANKAR MOHANTY	ABHISHEK SAHOO	/ /0	
		VS	VS	0	
		BALAKRISHNA PANIGRAHY		//	
165	D-CRLREV/27709/2026	BIHARI SETHI	ASHOK KUMAR SARANGI	/ /0	
		VS	VS	0	
		PRASANT KUMAR SAHOO		//	
166	D-CRLREV/27716/2026	SANIA HANTAL	MANGU NANDY	CHITRAKONDA /153 /2026	
		VS	VS	0	
		THE STATE OF ODISHA		//	
167	D-FAO/42959/2026	SURATH BEHERA	DEBASISH PATNAIK	/ /	
		VS	VS	0	
		UNION OF INDIA		//	
168	D-LAA/42911/2026	JYOTSHNARANI SETHI@SETHY	SUDHIR CHANDRA MOHANTY	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-LAA/42919/2026	MUMTAJ BEGUM	SUDHIR CHANDRA MOHANTY	/ /	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-LAA/42920/2026	CHAITANYA KUMAR SAMAL	SUDHIR CHANDRA MOHANTY	/ /	
		VS	VS	0	

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171	D-MACA/42903/2026	STATE OF ODISHA M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS SUKANTI NAYAK	PRAKASH KUMAR MOHANTY VS	// // 0 //	
172	D-MACA/42974/2026	NARAYAN JANI VS SAROJ KUMAR PRADHAN	RAJIB LOCHAN PATTNAIK VS	// 0 //	
173	D-MACA/42978/2026	KAJAL BHAINSA VS ASWINI PRADHAN	DEBASISH PATNAIK VS	// 0 //	
174	D-MACA/42983/2026	PADMA BAG VS RAMISETTY SRINIVASA RAO	DEBASISH PATNAIK VS	// 0 //	
175	D-MATA/42973/2026	RAJESWARI DASH VS PRITAM KUMAR PANDA	RUDRA NARAYAN PARJA VS	// 0 //	
176	D-MATA/42980/2026	PUSPANJALI ROUT VS SANGRAM KESHARI PATRA	RABINDRA KUMAR PRUSTY VS	// 0 //	
177	D-MATA/43009/2026	RAJESWARI DASH VS PRITAM KUMAR PANDA	MAMATA MOHANTY VS	// 0 //	
178	D-MSA/42823/2026	AJAY AGARWAL VS ASHOK KUMAR SHARDA	SILABHADRA SASTRY VS	// 0 //	
179	D-RPFAM/42926/2026	ASHOK NAYAK VS MILIMA NAYAK	BIJAYA KUMAR PARIDA VS	// 0 //	
180	D-RSA/42893/2026	SHAKTIMAYEE TRIPATHY @ PANDA VS BIPLABI SANGRAM KESHARI PANDA	SUSHANT KUMAR PRADHAN (3) VS	// 0 //	AOR20220001225C202600017
181	D-RSA/42900/2026	BANSIDHAR TAMUDIA VS JERMANI MUNDA @ TAMUDIA	BINAYA KUMAR MOHANTY VS	// 0 //	

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182	D-RSA/42986/2026	BASANTI SAHOO VS SHYAMSUNDAR SAHOO	SOUMYA MISHRA VS	// 0 //	
183	D-RSA/43017/2026	RAMACHANDRA SAHA VS TRILOCHAN SAHU	SIDHARTHA MISHRA VS	// 0 //	
184	D-RSA/43023/2026	BASANTI TIRKEY @ MUNDA VS SUNITA MINZ	ABHAYA KUMAR SHARMA VS	// 0 //	
185	D-TRP(C)/42913/2026	RASMITA BEHERA VS ATMANANDA DAS	SURENDRA KUMAR BISWAL VS	// 0 //	
186	D-TRP(C)/43088/2026	SAMBIT RANJAN MALLIK VS SWAGATIKA DAS	LAMBIT SENAPATI VS	// 0 //	
187	D-TRPCRL/27642/2026	RUKMANI ROHIDAS VS MUNU ROHIDAS	ASWINI KUMAR DASH VS	//0 0 //	
188	D-WA/42891/2026	STATE OF ODISHA VS NIRANJAN DAS	SURYA NARAYAN PATNAIK,AGA VS	// 0 //	LOD20240000172C202600302
189	D-WA/42892/2026	STATE OF ODISHA VS SUSHANTI PARIDA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600318
190	D-WA/42985/2026	STATE OF ODISHA VS ANIL KUMAR BURUDA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600319
191	D-WA/43003/2026	ADWAIT KUMAR PATTNAIK VS STATE OF ODISHA	ADV VS	// 0 //	AOR20240001111C202600006
192	D-WA/43008/2026	DATTA KUMAR SINGH VS EXECUTIVE DIRECTOR (HR/ER), NATIONAL THERMAL POWER CORPORATION LIMITED, BIHAR	BIBHUTI KESHARI BISWAL VS	// 0	
193	D-WP(C)/42815/2026	SABITA MANJARI NAIK	PRADIPTA KUMAR PATTANAYAK	//	

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	WP(C)/29308/2026	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/42816/2026	SADANAN PRADHAN @SADANANDA PRADHAN	SUSHANTA KUMAR PRADHAN	//	
	WP(C)/29350/2026	VS THE STATE OF ODISHA	VS	0 //	
195	D-WP(C)/42817/2026	M/S. A.N. CONSTRUCTION, PURI	ITISHREE TRIPATHY	//	
		VS ASSISTANT COMMISSIONER OF STATE TAX, PURI	VS	0 //	
196	D-WP(C)/42818/2026	M/S. MAA MANGALA ENTERPRISES, GANJAM	ITISHREE TRIPATHY	//	
		VS STATE TAX OFFICER, GANJAM I CIRCAL, GANJAM	VS	0 //	
197	D-WP(C)/42819/2026	BHARATI MOHANTY	SAMEER KUMAR DAS	//	AOD20240000338C202600177
		VS STATE OF ODISHA	VS	0 //	
198	D-WP(C)/42820/2026	AMULYA BARAL	PRAMODA KUMAR DASH	//	
		VS STATE OF ODISHA	VS	0 //	
199	D-WP(C)/42821/2026	GANESWAR SAHOO	RASHMI KANTA ACHARYA	//	
		VS STATE OF ODISHA	VS	0 //	
200	D-WP(C)/42822/2026	PRADYUT KESHARI GIRI	SOURAV DAS	//	
		VS STATE OF ODISHA	VS	0 //	
201	D-WP(C)/42824/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KALAHANDI	HOLAL KUMAR SWAIN	//	
	WP(C)/29389/2026	VS STATE OF ODISHA	VS	0 //	
202	D-WP(C)/42827/2026	HARIHARA PANIGRAHY	PRNOY MOHANTY	//	
		VS MEMBER, BOARD OF REVENUE, CUTTACK	VS	0 //	
203	D-WP(C)/42828/2026	NITYANANDA SAHOO	SAMVIT MOHANTY	//	
		VS COLLECTOR, JAGATSINGHPUR	VS	0 //	
204	D-WP(C)/42829/2026	CHAKRADHAR BAL	TUSHAR KANTA NAYAK	//	
	WP(C)/29369/2026	VS	VS	0	

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205	D-WP(C)/42831/2026	STATE OF ODISHA L.KESHAB CHANDRA SAHU VS	M. BALAKRISHNA RAO VS	// // 0	
206	D-WP(C)/42832/2026	STATE OF ODISHA OM PRAKASH AGARWAL VS	AMIT PRASAD BOSE VS	// // 0	
207	D-WP(C)/42833/2026	STATE OF ODISHA SHIBA PRASAD RATH VS	RAMDAS ACHARY VS	// // 0	
208	D-WP(C)/42834/2026	STATE OF ODISHA MOHAN CHARAN MALLICK VS	CHANDAN KUMAR SAHOO VS	// // 0	
209	D-WP(C)/42835/2026	STATE OF ODISHA DHARANIDHAR DAS VS	CHANDAN KUMAR SAHOO VS	// // 0	
210	D-WP(C)/42836/2026	STATE OF ODISHA BINOD LAL GUPTA VS	BYOMOKESH SAHOO VS	// // 0	
211	D-WP(C)/42868/2026	STATE OF ODISHA M/S SMILE ENERGY PRIVATE LIMITED, HYDERABAD VS	DAUTAM SIDDIQUE VS	// // 0	
212	D-WP(C)/42874/2026	STATE OF ODISHA DINABANDHU NAYAK VS	SUKANTA KUMAR MISHRA VS	// // 0	
213	D-WP(C)/42879/2026	STATE OF ODISHA DHARMAPADA MOHANTA VS	SATYA RANJAN PATI VS	// // 0	
214	D-WP(C)/42881/2026	STATE OF ODISHA M/S AJS AUTOMOBILES, CUTTACK VS	DAITARI BEHERA VS	// // 0	
215	D-WP(C)/42882/2026	CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK KU BRAJASHREE SAHOO VS	PRAVAT KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/42883/2026	M/S.D.S.AGENCY, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA	DAITARI BEHERA VS SUKANTA KUMAR MISHRA	// 0 //	
217	D-WP(C)/42885/2026	SAMBIT KUMAR PADHI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS BIPIN KUMAR NAYAK	// 0 //	
218	D-WP(C)/42886/2026	GOPAL CHANDRA RAY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS BYOMOKESH SAHOO	// 0 //	
219	D-WP(C)/42887/2026	BINOD LAL GUPTA VS STATE OF ODISHA	BYOMOKESH SAHOO VS ITISHREE TRIPATHY	// 0 //	
220	D-WP(C)/42888/2026	M/S.MAA SARASWATI BHANDAR, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS KISHORE KUMAR MISHRA	// 0 //	
221	D-WP(C)/42895/2026	PRAMODINI BISWAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS AMIYA KUMAR MOHANTY A	// 0 //	
222	D-WP(C)/42896/2026	SANGHAMITRA GHATUARY VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS KRISHNA CHANDRA SAHU	// 0 //	
223	D-WP(C)/42897/2026	DR.BISWAJIT MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS AMITAV TRIPATHY	// 0 //	
224	D-WP(C)/42898/2026	BIRABARA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS PABITRA KUMAR NAYAK	// 0 //	
225	D-WP(C)/42899/2026	LADURA KHADIA @ LADARA KHADIA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS ASSOCIATION OF TAILORS	// 0 //	
226	D-WP(C)/42901/2026	M/S.JAGANNATH TENT LIGHT AND SOUND OWNER ASSOCIATION, TILAI SINGHPUR VS STATE OF ODISHA	ASSOCIATION OF TAILORS VS SATYAJIT SAMAL	// 0 //	
227	D-WP(C)/42902/2026	PRAMOD KUMAR MAJHI	SATYAJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/42907/2026	M/S.KALYANI RESIDENCY, SAMBALPUR	ABHAY KHANDLWAL	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
229	D-WP(C)/42908/2026	RAMNATH NAIK	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/42909/2026	TRILOCHAN JENA	ABHAYA KUMAR BEHERA	//	
	WP(C)/29353/2026	VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/42910/2026	AKSHYA KUMAR CHAKRA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/42912/2026	M/S.REMED SERVICE CO-OPERATIVE SOCIETY LTD., SAMBALPUR	ABHAY KHANDLWAL	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
233	D-WP(C)/42914/2026	DHANU@DANU HANTAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/42915/2026	DHANU @ DHANAMATI HANTAL	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/42916/2026	SITA SAHOO	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		RESERVE BANK OF INDIA, BHUBANESWAR		//	
236	D-WP(C)/42917/2026	M/S.MAA VATARIKA FUELS, SAMBALPUR	ABHAY KHANDLWAL	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
237	D-WP(C)/42918/2026	BUDU KHILO	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/42921/2026	BHUBAN MAJHI	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	

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239	D-WP(C)/42922/2026	STATE OF ODISHA DAMU @ JANA AYAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0	
240	D-WP(C)/42923/2026	STATE OF ODISHA NARAYAN DHARUA VS	SURYAKANTA DWIBEDI VS	// // 0	
241	D-WP(C)/42924/2026	SPECIAL LAND ACQUISITION OFFICER, LOWER SUKTEL, IRRIGATION PROJECT, BALANGIR/ SURENDRA OYAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0	
242	D-WP(C)/42925/2026	STATE OF ODISHA LAMBODHARA GADNAIK VS	RAMANATH ACHARYA VS	// // 0	
243	D-WP(C)/42927/2026	STATE OF ODISHA VIKRAM NAYAK VS	TANMAY MISHRA VS	// // 0	
244	D-WP(C)/42928/2026	STATE OF ODISHA BASANTI SETHY VS	RAJIB RATH VS	// // 0	
245	D-WP(C)/42929/2026	STATE OF ODISHA DR.SUSHREE REKHA MOHANTY VS	SANGRAM JENA VS	// // 0	
246	D-WP(C)/42932/2026	STATE OF ODISHA PRATIVA RAY VS	SANGRAM JENA VS	// // 0	
247	D-WP(C)/42933/2026	STATE OF ODISHA BISWAJIT PRADHAN VS	JAYANTA KUMAR MAJHI VS	// // 0	
248	D-WP(C)/42935/2026	STATE OF ODISHA SURUCHI MOHANTY VS	JAYANTA KUMAR MAJHI VS	// // 0	
249	D-WP(C)/42936/2026	STATE OF ODISHA PURNA CHANDRA TRIPATHY VS	SANGRAM JENA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/42937/2026	ANUSAYA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600184
251	D-WP(C)/42938/2026	SAMBIT KUMAR PATI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
252	D-WP(C)/42939/2026	ASIT KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
253	D-WP(C)/42940/2026 WP(C)/29359/2026	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	OMKAR PANDA VS	// 0 //	
254	D-WP(C)/42941/2026 WP(C)/29371/2026	SATYANARAYAN BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
255	D-WP(C)/42942/2026	SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
256	D-WP(C)/42943/2026	BHABATOSH CHAND VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //	
257	D-WP(C)/42944/2026	DEBARPITA MANJIT VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
258	D-WP(C)/42945/2026	UPENDRA SWAIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
259	D-WP(C)/42946/2026	DR.BIPRA CHARAN MOHAKUDA VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
260	D-WP(C)/42947/2026	BIJAY KUMAR BHUYA VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
261	D-WP(C)/42949/2026	TOTA RAMA RAO	SUSHANTA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/42950/2026	DEBARAJ MAJHI	PRADEEP KUMAR MOHANTY	//	
		VS	VS	0	
		ZONAL MANAGER, UNION BANK OF INDIA, BHUBANESWAR		//	
263	D-WP(C)/42951/2026	GHANASHYAM DAS	DAITARI BEHERA	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF STATE TAX, CT AND GST, ODISHA, KATAKA		//	
264	D-WP(C)/42952/2026	NIRMALA SANDHA	SURYANSHI SRIVASTAVA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/42953/2026	BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	PRANOY MOHANTY	//	
		VS	VS	0	
		BATA KRUSHNA ROUT		//	
266	D-WP(C)/42954/2026	BALABHADRA NAYAK	DHANANJAYA MUND	//	AOR20220001492C202600217
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/42955/2026	SARAT CHANDRA NAYAK	KSHIROD KUMAR ROUT	//	
	WP(C)/29368/2026	VS	VS	0	
		BRANCH MANAGER, UCO BANK, JAJPUR		//	
268	D-WP(C)/42956/2026	NARAYANI SETH	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/42957/2026	AJAYA KUMAR PRADHAN	PRASANNA KUMAR MISHRA	//	AOD20260000093C202600063
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/42958/2026	PRATAP KUMAR DAS	SUSANTA KUMAR BARAL	//	AOR20220001297C202600212
		VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/42961/2026	SABITA SAHU	ARUN KUMAR BEHERA	//	AOR20220003422C202600113
		VS	VS	0	
		THE REGIONAL MANAGER OF RBI		//	
272	D-WP(C)/42962/2026	JAYASHREE PARIDA @ PRADHAN	AMIT PRASAD BOSE	//	
		VS	VS	0	

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273	D-WP(C)/42963/2026	STATE OF ODISHA P. SREENIVASA RAO VS UNION OF INDIA	NIRMAL RANJAN ROUTRAY VS	// // 0 //	AOD20240000714C202600026
274	D-WP(C)/42964/2026	DAYANIDHI BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600272
275	D-WP(C)/42965/2026	DULANA ROUT VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //	AOD20240000348C202600029
276	D-WP(C)/42966/2026	ARUNA KUMAR ROUT VS STATE OF ODISHA	JAGADISH JENA VS	// 0 //	
277	D-WP(C)/42967/2026	BANAMALI NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600274
278	D-WP(C)/42968/2026	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //	
279	D-WP(C)/42969/2026	SASMITA KUMARI CHOUDHURY VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //	AOR20220004051C202600033
280	D-WP(C)/42970/2026	AMIYA RANJAN PRADHAN VS THE BRANCH MANAGER, UCO BANK, KUANPAL BRANCH, CUTTACK	CHITTA RANJAN LENKA VS	// 0 //	
281	D-WP(C)/42971/2026	MANAGING COMMITTEE OF JAYADURGA HIGH SCHOOL, KULPAR VS STATE OF ODISHA	HOLIKANATH MOHAPATRA VS	// 0 //	AOD20220001927C202600147
282	D-WP(C)/42972/2026 WP(C)/29393/2026	SUSMITA PRUSTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
283	D-WP(C)/42975/2026	MUKTIRANI PATRA VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //	

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284	D-WP(C)/42976/2026	DHARMADHI SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	// 0 //	
285	D-WP(C)/42977/2026	TRILOCHAN BISWAL VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //	
286	D-WP(C)/42979/2026	M/S SAI AGENCIES, CUTTACK VS THE BRANCH MANAGER, UCO BANK, KUANPAL BRANCH, CUTTACK	CHITTA RANJAN LENKA VS	// 0 //	
287	D-WP(C)/42981/2026	SAROJ KUMAR NAYAK VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //	
288	D-WP(C)/42982/2026	ADITYA MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
289	D-WP(C)/42984/2026	RANJAN KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
290	D-WP(C)/42987/2026	M/S. REGIONAL ENGINEERING AND CONSTRUCTION VS STATE OF ODISHA	NABHOBANTA DASH VS	// 0 //	
291	D-WP(C)/42988/2026	DANARDAN NAIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
292	D-WP(C)/42989/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
293	D-WP(C)/42990/2026	SANJAY KUMAR BHOI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //	
294	D-WP(C)/42991/2026	BADAL KRISHNA DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
295	D-WP(C)/42992/2026	BHUBAN JANI	SIBA PRASAD SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/42994/2026	LOKANATH BEHERA	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42995/2026	KARNA ROUT	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42996/2026	BIJAYA KUMAR SAMANTA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/42997/2026	NABIN KUMAR BHOI	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42998/2026	NARESH BHOI	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42999/2026	AKSHAY KUMAR PARIDA	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/43000/2026	MINAKHI BEHERA	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/43001/2026	SUSANTA ROUT	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/43002/2026	NIRUPAMA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/43005/2026	BHAGABAN NAYAK	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/43006/2026	HEMANTA KUMAR MAHANAND	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/43007/2026	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	SAROJ KUMAR PADHI VS	// // 0	
308	D-WP(C)/43010/2026	STATE OF ODISHA PRANATI BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0	
309	D-WP(C)/43011/2026	STATE OF ODISHA MOHAMMED KAMARUL HAQUE VS	SAROJ KUMAR PADHI VS	// // 0	
310	D-WP(C)/43012/2026	STATE OF ODISHA JAGANNATH JENA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
311	D-WP(C)/43013/2026	STATE OF ODISHA KRUSHNA SUNDAR SENAPATI VS	SAROJ KUMAR PADHI VS	// // 0	
312	D-WP(C)/43014/2026 WP(C)/29381/2026	STATE OF ODISHA JYOTI PRAKASH BISWAL VS	SIDDHARTH GOUTAM DAS VS	// // 0	
313	D-WP(C)/43016/2026	STATE OF ODISHA JYOTI RANJAN PADHI VS	SUBHADUTTA ROUTRAY VS	// // 0	
314	D-WP(C)/43018/2026	STATE OF ODISHA RITESH KUMAR ROY VS	DURGESH NARAYAN RATH VS	// // 0	AOR20220001583C202600263
315	D-WP(C)/43020/2026	STATE OF ODISHA BHAKTA CHARAN SAHOO VS	TRILOCHAN NANDA VS	// // 0	
316	D-WP(C)/43022/2026	STATE OF ODISHA KESAB CHANDRA ROUTRAY VS	BIJAYA KUMAR MISHRA VS	// // 0	
317	D-WP(C)/43025/2026	STATE OF ODISHA BISWAJIT MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// // 0 //	

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318	D-WP(C)/43026/2026	SUBASH CHANDRA ROUT VS STATE OF ODISHA	ANIMESH MOHANTY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/43027/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/43028/2026	SHREE JAMBESWAR MAHADEV BIJE JAMARA, KENDRAPARA VS STATE OF ODISHA	DEBAPATI BHUSAN PANDA VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/43030/2026	JANEKA BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/43031/2026	NARESH KUMAR AGRAWAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/43033/2026	CHAKRADHAR NAYAK VS AXIS BANK LTD.,BHUBANESWAR	PRASANTA KUMAR SATAPATHY VS AXIS BANK LTD.,BHUBANESWAR	// 0 //	
324	D-WP(C)/43034/2026	GAJINDRA ORAM VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/43035/2026	AMAR KUMAR MALLIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/43037/2026	JANEKA BHOI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/43038/2026	NIRANJAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600151
328	D-WP(C)/43039/2026	MANAGING COMMITTEE OF PURNA CHANDRA HIGH SCHOOL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	AOD20220001927C202600148
329	D-WP(C)/43040/2026	MANAGING COMMITTEE OF BALUKESWAR HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600150

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/43042/2026	MANJULATA PARIHARE	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/43043/2026	MANAGING COMMITTEE OF TRUST HIGH SCHOOL, KESHIPUR	DILIP KUMAR MOHAPATRA	//	AOD20220001927C202600149
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/43044/2026	MANAGING COMMITTEE OF JAY JAGANNATH GODA WARP SAMAGRI MOHSIN SCHOOL, KESHPUR	DILIP KUMAR MOHAPATRA	//	AOD20220001927C202600146
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/43045/2026	KUALO GRAM PANCHYAT	SIDDHANT SARANGI	//	AOD20260000163C202600077
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/43046/2026	MANAGING COMMITTEE OF ANANDABAZAR HIGH SCHOOL	DILIP KUMAR MOHAPATRA	//	AOD20220001927C202600152
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/43048/2026	MANAGING COMMITTEE OF LAXMINARAYAN GIRLS HIGH SCHOOL, BAMBASA	DILIP KUMAR MOHAPATRA	//	AOD20220001927C202600153
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/43049/2026	PI TEI DEI	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600154
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/43050/2026	DEBENDRANATH PATNAIK	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/43051/2026	PRAMOD KUMAR SWAIN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600187
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/43053/2026	BIKRAMANANDA MOHANTY	Prabodha Chandra Nayak	//	AOR20220001657C202600188
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/43054/2026	SREE METALIKS LIMITED	Kshirod Kumar Sahoo	//	AOR20220001352C202600022
		VS	VS	0	

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		DIRECTOR OF INDUSTRIES, ODISHA, CUTTACK		//	
341	D-WP(C)/43055/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	//	
		VS	VS	0	
		CANARA BANK, CUTTACK		//	
342	D-WP(C)/43056/2026	NIROD KUMAR BEHERA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		POWER GRID CORPORATION OF INDIA LTD., KHURDA		//	
343	D-WP(C)/43058/2026	BANITA BEHERA	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
344	D-WP(C)/43059/2026	DUSHMANTA KUMAR BEHERA	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
345	D-WP(C)/43061/2026	LIPINA SUBUDHI	PRASANNA KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
346	D-WP(C)/43062/2026	MANORANJAN SAHOO	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
347	D-WP(C)/43064/2026	KARAN SINGH SECURITY AGENCY PVT.LTD., KHORRAMPUR	ABHIR KUMAR JENA	//	
		VS	VS	0	
		THE GENERAL MANAGER (SYSTEM) NALCO, ANGUL		//	
348	D-WP(C)/43065/2026	UNION OF INDIA	DIGVIJAY HARICHANDAN	//	
		VS	VS	0	
		D.JAYALAXMI		//	
349	D-WP(C)/43066/2026	ABEDA BIBI	SOUMYA RANJAN PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
350	D-WP(C)/43067/2026	SHYAMA PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
351	D-WP(C)/43068/2026	PUSPANJALI SAHU	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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352	D-WP(C)/43069/2026	AKSHAYA @ AKHYAY KUMAR PATTANAİK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //	
353	D-WP(C)/43070/2026	MANORANJAN BISWAL VS DILLIP KUMAR DAS	BIKRAM CHANDRA GHADAI VS	// 0 //	
354	D-WP(C)/43072/2026	GANGADHAR SHG, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
355	D-WP(C)/43074/2026	KRUSHNA PRASAD SINGH SAMANTA VS THE DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK	SIDDHARTH SAHU VS	// 0 //	
356	D-WP(C)/43075/2026	SIBALAL MIRDHA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
357	D-WP(C)/43076/2026	SIKANTA SAMAL VS PRINCIPAL SECY., H AND UD DEPT., KHORDHA	SAUMYA RANJAN MISHRA VS	// 0 //	
358	D-WP(C)/43077/2026	RANJITA BHUYAN VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
359	D-WP(C)/43078/2026	MAA TULASHI SHG, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
360	D-WP(C)/43081/2026	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI VS RAMA CHANDRA BEHERA	SHASHI BHUSAN JENA VS	// 0 //	
361	D-WP(C)/43084/2026	SANTOSH KUMAR MOHANTY VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //	
362	D-WP(C)/43085/2026	EKTA SHG, NUAPADA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
363	D-WP(C)/43086/2026	ASHOK KUMAR NANDA	SOUBHAGYA SUNDAR DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/43087/2026	BABAJI CHARAN BISWAL	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/43089/2026	SURENDRA DASH	DURGA PRASAD PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/43090/2026	RAJAT KUMAR PADHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/43091/2026	JAYA KISAN AGRAWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/43092/2026	MAYURBHANJ SCHOOL AND COLLEGE OF NURSING	SANTOSH KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/43093/2026	MAA LAXMI SHG, LUNIJHOLA, GANJAM	SANTOSH KUMAR MAHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/43094/2026	MAA TULASHI SHG, NUAPADA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/43095/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		NIRANJAN MAJHI		//	
372	D-WP(C)/43097/2026	MAA BAISHNODEVI SHG, NUAPADA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/43098/2026	ASHOK KUMAR JENA	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/43099/2026	JANAKI RAY BAGEL BABU	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/43100/2026	STATE OF ODISHA AKSHAY KUMAR PADHI VS	JITENDRA SAMANTARAY VS	// // 0	
376	D-WP(C)/43101/2026	STATE OF ODISHA DEEPAK DEBNATH VS	ADITYA SINGH MOHANTY VS	// // 0	
377	D-WP(C)/43102/2026	CHIEF COMMISSIONER, CGST, BHUBANESWAR RASHMITA MALLICK VS	KRUSHNA CHANDRA RATH VS	// // 0	
378	D-WP(C)/43103/2026	STATE OF ODISHA SUVENDU PATRA VS	SIDHARTH SHANKAR PADHY VS	// // 0	
379	D-WP(C)/43104/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR BALUNKESWAR SHG, GANJAM VS	SUKANTA KUMAR DALAI VS	// // 0	
380	D-WP(C)/43105/2026	STATE OF ODISHA M/S. LANARSY INFRA LTD., BANGALORE VS	AMIT PATTNAIK VS	// // 0	
381	D-WP(C)/43106/2026	STATE OF ODISHA PARTHABA PADHAN VS	KRUSHNA CHANDRA RATH VS	// // 0	
382	D-WP(C)/43107/2026	STATE OF ODISHA SUBRAT KUMAR MALLA VS	ADITYA SINGH MOHANTY VS	// // 0	
383	D-WP(C)/43108/2026	CHIEF COMMISSIONER, CGST, BHUBANESWAR MUKTESWAR MEHER VS	KRUSHNA CHANDRA RATH VS	// // 0	
384	D-WP(C)/43109/2026	STATE OF ODISHA CHANDANA MOHANTY VS	ANUP NARAYAN MOHANTY VS	// // 0	
385	D-WP(C)/43110/2026	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR KRUTIBAS SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/43111/2026	RAMANANDA MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS VS	// 0 //	
387	D-WP(C)/43112/2026	BALARAM HANTAL VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS VS	// 0 //	
388	D-WP(C)/43113/2026	SAMIUN KHATOON VS STATE OF ODISHA	SURYA PRATAP DEO VS VS	// 0 //	
389	D-WP(C)/43115/2026	SUVAKANTA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS VS	// 0 //	
390	D-WP(C)/43116/2026	M/S.SHREE GANESH BUILDCON PRIVATE LTD.,CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA	TASHIR SHREE TRIPATHY VS VS	// 0 //	
391	D-WP(C)/43117/2026	SUBHASISH SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS VS	// 0 //	AOD20240000516C202600046
392	D-WP(C)/43118/2026	SABITA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS VS	// 0 //	AOD20240000516C202600047
393	D-WP(C)/43119/2026	PRATAP KUMAR NAIK VS STATE OF ODISHA	Avijit Patnaik VS VS	// 0 //	AOD20240000363C202600039
394	D-WP(C)/43120/2026	MANOJ PRASAD MINZ VS STATE OF ODISHA	Avijit Patnaik VS VS	// 0 //	AOD20240000363C202600038
395	D-WP(C)/43121/2026	SUNIL KUMAR SINGH VS STATE OF ODISHA	Avijit Patnaik VS VS	// 0 //	AOD20240000363C202600042
396	D-WP(C)/43122/2026	NABEEN BAGE VS STATE OF ODISHA	Avijit Patnaik VS VS	// 0 //	AOD20240000363C202600041
397	D-WP(C)/43123/2026	NITYANANDA SINGH	Avijit Patnaik	//	AOD20240000363C202600040

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
398	D-WP(C)/43124/2026	VS STATE OF ODISHA DIPTIMAYEE NAIK	VS ACHYUTANANDA PATTANAIK	() // //	AOD20240000586C202600267
399	D-WP(C)/43125/2026	VS STATE OF ODISHA KHAGESWAR PRADHAN	VS Dilip Kumar Sahu	() // //	AOR20220001727C202600099
400	D-ABLAPL/27576/2026	VS CHIEF MANAGING DIRECTOR, MAHANADI COALFIELDS LIMITED JYOTI PRAKASH DAS	VS ANUGRAHA NARAYAN SAMANTRAY	() // KUJANGA /423 /2025	AOD20260000401C202600022
401	D-ABLAPL/27580/2026	VS STATE OF ODISHA NARESH BIDIKA	VS PRADIP KUMAR MALLICK	() // GUDARI /16 /2013	
402	D-ABLAPL/27584/2026	VS STATE OF ODISHA MANAS BARIK @ MANAS @ MANAS KUMAR BARIKSAKTI PRASAD DAS	VS VS	() // PUINTALA /221 /2026	
403	D-ABLAPL/27585/2026	VS STATE OF ODISHA APARNA BEHERA	VS SOUBHAGYA KUMAR DASH	() // GHASIPURA /363 /2026	AOR20220001631C202600274
404	D-ABLAPL/27586/2026	VS STATE OF ODISHA PRATAP BARDHAN @ TUNA BARDHAN	VS ANURAG PATI	() // CHANDAKA P.S. /400 /2026	
405	D-ABLAPL/27588/2026	VS STATE OF ODISHA GAGAN NAIK	VS SHIBANI SHANKAR PRADHAN	() // BOUDH /366 /2026	
406	D-ABLAPL/27589/2026	VS STATE OF ODISHA PRABHUTI SWAIN @ KALIA SWAIN	VS DURGADATTA MOHAPATRA	() // BARANGA /440 /2026	
407	D-ABLAPL/27590/2026	VS STATE OF ODISHA PRIYANKA SAHOO@PRIYANKA PRIYADARSHINI SAMAL	VS ALOK KUMAR MOHAPATRA	() // MAHILA P.S. BUXIBAZAR /122 /2026	AOR20220001711C202600027
408	D-ABLAPL/27591/2026	VS STATE OF ODISHA B. KISHAN PATRO	VS ALOK KUMAR MOHAPATRA	() // MAHILA P.S. BUXIBAZAR /122 /2026	AOR20220001711C202600026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/27592/2026	STATE OF ODISHA B.SAMBHUNATH PATRO VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /122 /2026 ()	AOR20220001711C202600025
410	D-ABLAPL/27593/2026	STATE OF ODISHA RAJAT DALAI VS	BISWAJIT SAMAL VS	// PANIKOILI /299 /2026 ()	
411	D-ABLAPL/27594/2026	STATE OF ODISHA BIJAY SENAPATI VS	AMULYA RATNA PANDA VS	// BASTA /291 /2026 ()	
412	D-ABLAPL/27597/2026	STATE OF ODISHA B NAMITA PATRO VS	Alok Kumar Mohapatra VS	// // ()	AOR20220001711C202600029
413	D-ABLAPL/27599/2026	STATE OF ODISHA ELINA PUHAN VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /122 /2026 ()	AOR20220001711C202600034
414	D-ABLAPL/27600/2026	STATE OF ODISHA PRADIPTA KUMAR SINGH VS	SURYAKANTA JENA VS	// MAHILA P.S. BUXIBAZAR /113 /2026 ()	
415	D-ABLAPL/27601/2026	STATE OF ODISHA B.MURALI PATRO VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /122 /2026 ()	AOR20220001711C202600032
416	D-ABLAPL/27602/2026	STATE OF ODISHA B.KESHAB KUMAR PATRO VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /122 /2026 ()	AOR20220001711C202600028
417	D-ABLAPL/27603/2026	STATE OF ODISHA PRADEEP KUMAR MAITY VS	SASHIDHAR RANJIT VS	// MARINE PS AT BALARAMGADI /30 /2025 ()	AOR20220002633C202600018
418	D-ABLAPL/27608/2026	STATE OF ODISHA PRADYUMNA KUMAR SAHOO @ PADMINI KUMAR SAHOO VS	SASHIDHAR NATH PRUSTY VS	// ATHGARH /65 /2026 ()	
419	D-ABLAPL/27609/2026	STATE OF ODISHA RAJENDRA KUMAR DAS VS	AMULYA RATNA PANDA VS	// BHANDARIPOKHARI /428 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/27610/2026	SURAJ BAGH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /123 /2026 () //	
421	D-ABLAPL/27611/2026	SABITRI JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /412 /2026 () //	
422	D-ABLAPL/27612/2026	ARIF AKHTAR @ MINTU VS STATE OF ODISHA	SK. ZAFARULLA VS	BADMAL /283 /2026 () //	
423	D-ABLAPL/27613/2026	AFSAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /213 /2026 () //	
424	D-ABLAPL/27617/2026	SULOCHANA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
425	D-ABLAPL/27619/2026	LIPU MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
426	D-ABLAPL/27621/2026	DILLIP NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
427	D-ABLAPL/27622/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
428	D-ABLAPL/27623/2026	HARISH CHANDRA PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /171 /2026 () //	
429	D-ABLAPL/27625/2026	RAJU PRADHAN @ ANIRA PRADHAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDAPUR /94 /2026 () //	
430	D-ABLAPL/27628/2026	DIBYARANJAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /156 /2026 () //	
431	D-ABLAPL/27629/2026	AKHIL CHANDRA MAHTO @ AKHIL CHANDRA MOHANTHA	AKHIL CHANDRA MAHTO @ AKHIL CHANDRA MOHANTHA VS DIPAKASHISH KUMAR PANDA	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/27630/2026	VS STATE OF ODISHA VIPUL DAS	VS BIBUDHENDRA KUMAR RATH	() // INFOCITY PS /782 /2026	
433	D-ABLAPL/27631/2026	VS STATE OF ODISHA ASHIS KUMAR HANSDAH	VS JAYANTA KUMAR MAJHI	() // BETNOTI /321 /2026	
434	D-ABLAPL/27632/2026	VS STATE OF ODISHA MAHESWARA BEHERA	VS JAYANTA KUMAR MAJHI	() // SINGLA /288 /2026	
435	D-ABLAPL/27633/2026	VS STATE OF ODISHA SATYABRATA BARIK	VS JAYANTA KUMAR MAJHI	() // BASTA /343 /2026	
436	D-ABLAPL/27636/2026	VS STATE OF ODISHA PRAFULLA GHADEI	VS RAMESH CHANDRA MAHARANA	() // DHARMASALA /91 /2014	
437	D-ABLAPL/27651/2026	VS STATE OF ODISHA NIRAKAR BARIK	VS SUBASH CHANDRA MOHANTY	() // BADAMBADI /442 /2026	
438	D-ABLAPL/27653/2026	VS STATE OF ODISHA BALARAM MALLICK	VS ANUPAM RATH	() // SATYABADI /265 /2017	
439	D-ABLAPL/27654/2026	VS STATE OF ODISHA BASUDEVA BEHERA	VS SAPAN KUMAR PAL	() // BIRIDI PS /233 /2026	
440	D-ABLAPL/27659/2026	VS STATE OF ODISHA SHESADEV MOHAPATRA	VS RAGHUNATH DASMOHAPATRA	() // TANGI (KHURDA) /313 /2025	
441	D-ABLAPL/27666/2026	VS STATE OF ODISHA SANTANU KUMAR NAYAK	VS LAMBODOR ACHARI	() // BUGUDA /286 /2026	AOR20220001311C202600121
442	D-ABLAPL/27669/2026	VS STATE OF ODISHA SARBESWAR PRADHAN@BHABESH PRADHAN	VS ARUN KUMAR BEHERA	() // NILGIRI /404 /2026	AOR20220003422C202600114

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/27670/2026	STATE OF ODISHA KALU@KALUCHARAHARAN BEHERA VS	JAYADEBA BEHERA VS	// ODAGAON /307 /2026 ()	AOD20240000366C202600138
444	D-ABLAPL/27673/2026	STATE OF ODISHA SUDHAKAR BARIK VS	DEBASISH SAMAL VS	// BASUDEVPUR /530 /2026 ()	
445	D-ABLAPL/27674/2026	STATE OF ODISHA RABI NARAYAN SAHOO VS	PRANAB RANJAN CHHATOI VS	// DHAULI PS /212 /2026 ()	
446	D-ABLAPL/27676/2026	STATE OF ODISHA SANATAN MALLIK @ MALLICK VS	BHABANI SANKAR MISHRA VS	// BINJHARPUR /100 /2019 ()	
447	D-ABLAPL/27679/2026	STATE OF ODISHA SANTOSH KUMAR SWAIN @ SANTOSH KU. SWAIN VS	JYOTIRMAYA SAHOO VS	// JATNI P.S. /319 /2019 ()	
448	D-ABLAPL/27680/2026	STATE OF ODISHA HARAS SAHU VS	JYOTIRMAYA SAHOO VS	// / /0 ()	
449	D-ABLAPL/27681/2026	STATE OF ODISHA KANHU CHARAN DAS @ KANHU DAS VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /264 /2023 ()	
450	D-ABLAPL/27685/2026	STATE OF ODISHA KRUSHNA CHANDRA GOUDA @ KANHU GOUDA @ VS	BILATKUMAR PATTNAIK VS	// BERHAMPUR SADAR /532 /2026 ()	
451	D-ABLAPL/27692/2026	STATE OF ODISHA RAKESH KUMAR CHOUDHURY @ RAJESH CHOUDHURY VS	HRISWAJIT RANJAN TRIPATHY VS	// PURUNAKATAK /165 /2026 ()	
452	D-ABLAPL/27699/2026	STATE OF ODISHA MIR AFROZ ALI VS	SAMARENDRA SETHI VS	// CANTONMENT ROAD /311 /2026 ()	
453	D-ABLAPL/27701/2026	STATE OF ODISHA RAGHUNATH MALIK VS	TANMAYA KUMAR MOHANTY VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/27702/2026	AYAN ALI VS STATE OF ODISHA	SAMARENDRA SETHI VS	CANTONMENT ROAD /311 /2026 () //	
455	D-ABLAPL/27706/2026	BIKASH KUMAR MALIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
456	D-ABLAPL/27707/2026	LOKNATH PANIGRAHI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SIMULIA /316 /2025 () //	
457	D-ABLAPL/27717/2026	FAKIR SINGH@BUDHA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARI RAMCHANDRAPUR /277 /2026 () //	AOR20220003722C202600163
458	D-ABLAPL/27719/2026	DAYANANDA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ / () //	AOD20240000326C202600011

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MISC CASES FILED on :09/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/4328/2015 WPC(OAC)/4328/2015	DINABANDHU MALIK MP		18/2026
2	D-WPCRL/10420/2026 WPCRL/ /	SUNAMANI PRADHAN MP	SAROJANANDA MISHRA	29/2026
3	D-EXP/15346/2026 EXP/66/2026	PONNADA@ P.APPA RAO MP	SARAT KUMAR BEHERA	30/2026
4	D-CRLLP/27641/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK , A.G.A	71/2026
5	D-MSA/42823/2026 MSA/ /	AJAY AGARWAL MP	SILABHADRA SASTRY	92/2026
6	D-MSA/42823/2026 MSA/ /	AJAY AGARWAL MP	SILABHADRA SASTRY	93/2026
7	D-CMAPL/42905/2026 CMAPL/ /	SIKANDAR KHAN MP	MAMATA MISHRA	215/2026
8	D-CMAPL/42948/2026 CMAPL/ /	MADHUSUDAN PRADHAN (DEAD) MP	ABHIMANYU PARIDA	216/2026
9	D-CMAPL/42948/2026 CMAPL/ /	MADHUSUDAN PRADHAN (DEAD) MP	ABHIMANYU PARIDA	217/2026
10	D-CRLMP/26169/2026 CRLMP/1303/2026	BISWABANDHU PANIGRAHI MP		319/2026
11	D-CRLMP/27579/2026 CRLMP/1425/2026	GIRISH KUMAR JENA MP	SUBASH CHANDRA RATH	320/2026
12	D-CRLMP/23374/2026 CRLMP/ /	SAURABH KUMAR SHARMA MP	ADYASIDHI MISHRA	321/2026
13	D-CRLMP/27715/2026 CRLMP/ /	AKASH DAS MP	SK JONED FAIZ	322/2026
14	D-TRP(C)/42720/2026 TRP(C)/ /	T. SUNANDA MP	DIBYA JYOTI SAHOO	327/2026
15	D-TRP(C)/42913/2026 TRP(C)/ /	RASMITA BEHERA MP	SURENDRA KUMAR BISWAL	328/2026
16	D-TRP(C)/43088/2026 TRP(C)/ /	SAMBIT RANJAN MALLIK MP	LAMBIT SENAPATI	329/2026
17	D-RPFAM/52459/2025 RPFAM/412/2025	BISHNU @ BAISHNAB CHARAN MALLICK MP	PRASANTA KUMAR DAS	411/2026
18	D-RPFAM/42926/2026 RPFAM/ /	ASHOK NAYAK MP	BIJAYA KUMAR PARIDA	412/2026
19	D-RPFAM/42926/2026 RPFAM/ /	ASHOK NAYAK MP	BIJAYA KUMAR PARIDA	413/2026
20	D-LAA/42911/2026 LAA/ /	JYOTSHNARANI SETHI@SETHY MP	SUDHIR CHANDRA MOHANTY	454/2026
21	D-LAA/42919/2026 LAA/ /	MUMTAJ BEGUM MP	SUDHIR CHANDRA MOHANTY	455/2026
22	D-LAA/42920/2026 LAA/ /	CHAITANYA KUMAR SAMAL MP	SUDHIR CHANDRA MOHANTY	456/2026
23	D-LAA/42920/2026 LAA/ /	CHAITANYA KUMAR SAMAL MP	SUDHIR CHANDRA MOHANTY	457/2026
24	D-MATA/35805/2026 MATA/261/2026	PALLAVI PANDA MP	SUJATA JENA, SR.ADV.	490/2026
25	D-MATA/42980/2026 MATA/ /	PUSPANJALI ROUT MP	RABINDRA KUMAR PRUSTY	491/2026
26	D-MATA/43009/2026	RAJESWARI DASH	MAMATA MOHANTY	

	MATA/ /	MP		492/2026
27	D-CONTC/42432/2025	BANAMALI BEHERA		
	CONTC/5300/2025	MP		607/2026
28	D-CONTC/1595/2024	PARAMANANDA SARANGI		
	CONTC/586/2024	MP		608/2026
29	D-CONTC/42719/2026	BENGA SAHOO	ADV	
	CONTC/ /	MP		609/2026
30	D-CONTC/43244/2024	SANTOSH KUMAR PAHI		
	CONTC/7303/2024	MP		610/2026
31	D-BLAPL/8969/2026	PINKY BISWAS @ MANDAL		
	BLAPL/3078/2026	MP		661/2026
32	D-BLAPL/12800/2024	SAKSHI JAIN		
	BLAPL/4201/2024	MP		662/2026
33	D-BLAPL/21395/2024	AKASHPU VEER CHAITANYA		
	BLAPL/7257/2024	MP		663/2026
34	D-BLAPL/23488/2026	DEEPTI RANJAN DAS @ MUNA	KAUSHAL HUSSAIN	
	BLAPL/ /	MP		664/2026
35	D-BLAPL/17066/2026	PRASANTA KUMAR MOHANTY	LALATENDU SAMANTRAY(SR. ADV),	BISWA CHANDAN MOHANTY,
	BLAPL/5866/2026	MP		665/2026
36	D-CRLREV/26609/2026	RADHAMOHAN BEHERA		
	CRLREV/669/2026	MP		1073/2026
37	D-CRLREV/26716/2026	BISHNU PRASAD AGRAWAL	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1074/2026
38	D-CRLREV/26045/2026	GHUNGROO MISHRA	BEDA PRAKASH PANDA	
	CRLREV/ /	MP		1075/2026
39	D-CRLREV/27687/2026	M/S. SAI BABA BEVERAGES, SUNDARGARH	ABHISHEK SAHOO	
	CRLREV/ /	MP		1076/2026
40	D-CRLREV/27688/2026	BHAWANI SHANKAR MOHANTY	ABHISHEK SAHOO	
	CRLREV/ /	MP		1077/2026
41	D-CRLREV/27687/2026	M/S. SAI BABA BEVERAGES, SUNDARGARH	ABHISHEK SAHOO	
	CRLREV/ /	MP		1078/2026
42	D-CRLREV/27688/2026	BHAWANI SHANKAR MOHANTY	ABHISHEK SAHOO	
	CRLREV/ /	MP		1079/2026
43	D-CRLREV/592/2023	JYOTI RANJAN PANDA	JNYANANANDA PANDA	
	CRLREV/592/2023	MP		1080/2026
44	D-CRLREV/592/2023	JYOTI RANJAN PANDA	JNYANANANDA PANDA	
	CRLREV/592/2023	MP		1081/2026
45	D-CRLREV/27709/2026	BIHARI SETHI	ASHOK KUMAR SARANGI	
	CRLREV/ /	MP		1082/2026
46	D-CRLREV/27709/2026	BIHARI SETHI	ASHOK KUMAR SARANGI	
	CRLREV/ /	MP		1083/2026
47	D-RSA/133/2015	ARTA BARAL@ARTATRANA	M/S.PRATYUSHA NAIDU	
	RSA/133/2015	MP		1325/2026
48	D-RSA/133/2015	ARTA BARAL@ARTATRANA	M/S.PRATYUSHA NAIDU	
	RSA/133/2015	MP		1326/2026
49	D-RSA/133/2015	ARTA BARAL@ARTATRANA	M/S.PRATYUSHA NAIDU	
	RSA/133/2015	MP		1327/2026
50	D-RSA/27262/2025	NARSHU JENA	PANCHANAN PANIGRAHI	
	RSA/355/2025	MP		1328/2026
51	D-RSA/27261/2025	DEBA SWAIN	PANCHANAN PANIGRAHI	
	RSA/362/2025	MP		1329/2026
52	D-RSA/37275/2026	TAPAS MANADHATA	LINGARAJ SARANGI	
	RSA/ /	MP		1330/2026
53	D-RSA/42893/2026	SHAKTIMAYEE TRIPATHY @ PANDA	SUSHANT KUMAR PRADHAN (3)	
	RSA/ /	MP		1331/2026
54	D-RSA/42986/2026	BASANTI SAHOO	SOUMYA MISHRA	
	RSA/ /	MP		1332/2026
55	D-RSA/43017/2026	RAMACHANDRA SAHA	SIDHARTHA MISHRA	
	RSA/ /	MP		1333/2026
56	D-RSA/43017/2026	RAMACHANDRA SAHA	SIDHARTHA MISHRA	
	RSA/ /	MP		1334/2026
57	D-RSA/43023/2026	BASANTI TIRKEY @ MUNDA	ABHAYA KUMAR SHARMA	
	RSA/ /	MP		1335/2026

58	D-ABLAPL/3860/2026 ABLAPL/1811/2026	RAJEEV @ RAJIB LOCHAN KAR MP		1661/2026
59	D-ABLAPL/2992/2026 ABLAPL/1336/2026	MANOJ KUMAR NAHAK @ MANOJ NAHAK MP	CHANDANA TRIPATHY	1662/2026
60	D-ABLAPL/24467/2026 ABLAPL/10066/2026	SUSANTA KUMAR SWAIN @ SUSANTA SWAIN MP	SAIRYAKANTA DWIBEDI	1663/2026
61	D-ABLAPL/31951/2024 ABLAPL/11964/2024	RAHUL PRATAP RAY MP		1664/2026
62	D-ABLAPL/38053/2024 ABLAPL/41/2025	SHOVAN @ SUBHAM MISHRA MP		1665/2026
63	D-ABLAPL/18814/2026 ABLAPL/7544/2026	BIKASH PRADHAN MP		1666/2026
64	D-ABLAPL/38056/2024 ABLAPL/42/2025	SHOVAN @ SUBHAM MISHRA MP		1667/2026
65	D-ABLAPL/22530/2025 ABLAPL/8874/2025	SK. ABDUL GANI HOSSEN MP	CHANDANA TRIPATHY	1668/2026
66	D-ABLAPL/24962/2026 ABLAPL/9835/2026	ARUN BARIK MP		1669/2026
67	D-ABLAPL/19358/2026 ABLAPL/8587/2026	SUHEL KHAN @ SK CHAND MP		1670/2026
68	D-ABLAPL/26487/2026 ABLAPL/10342/2026	BABU DAS MP	SAKTI MOHAN BEHERA	1671/2026
69	D-CMP/42830/2026 CMP/ /	SABITRI BHOI MP	PRADIP KUMAR MALLICK	1743/2026
70	D-CMP/42801/2026 CMP/ /	MANDU SABAR MP	PRASHANTA KUMAR NAYAK	1744/2026
71	D-CMP/33625/2026 CMP/1284/2026	CHARE ORAM @ CHAMU ORAM MP	ANKITA MUKHERJI	1745/2026
72	D-CMP/42934/2026 CMP/ /	M/S. FERRO TECH INDIA PVT. LTD., MAHARASHTRA MP	ANKITA MOHANTY	1746/2026
73	D-CMP/42960/2026 CMP/ /	GAGAN BIHARI DASH MP	NIRANJAN LENKA	1747/2026
74	D-CMP/1012/2016 CMP/1012/2016	DILLIP KU.BEHERA MP	M/S.BASUDEV PUJARI	1748/2026
75	D-CMP/1012/2016 CMP/1012/2016	DILLIP KU.BEHERA MP	M/S.BASUDEV PUJARI	1749/2026
76	D-CMP/1012/2016 CMP/1012/2016	DILLIP KU.BEHERA MP	M/S.BASUDEV PUJARI	1750/2026
77	D-CMP/42930/2026 CMP/ /	JAMI VENKATA SURYAPRABHA @ J.V.S PRABHA MP	PRASANNA KUMAR MISHRA	1751/2026
78	D-CMP/35124/2026 CMP/1295/2026	JEMAMANI @ JEMA NAYAK MP	PRAKASH KUMAR MISHRA	1752/2026
79	D-CMP/29587/2026 CMP/1140/2026	ORISSA STEVEDORES LTD., CUTTACK MP	AMIT PRASAD BOSE	1753/2026
80	D-CMP/43004/2026 CMP/ /	PADU NAYAK MP	SATYA NARAYAN MISHRA 4	1754/2026
81	D-CMP/43083/2026 CMP/ /	GAHALA MEHER MP	ABHILASH MISHRA	1755/2026
82	D-CMP/43080/2026 CMP/ /	SANWARMAL MODI MP	BIBHUTI BHUSAN MISHRA 2	1756/2026
83	D-CMP/43114/2026 CMP/ /	BAHUDI JENA MP	DEVI PRASAD DASH	1757/2026
84	D-MACA/37187/2026 MACA/884/2026	AMRUCHHA CHHATRIA MP	KAPILA CHARAN NAYAK	2059/2026
85	D-MACA/41434/2025 MACA/ /	CHANDRAKANTI SAHU MP	KAPILA CHARAN NAYAK	2060/2026
86	D-MACA/42903/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BBSR MP	PRAKASH KUMAR MOHANTY	2061/2026
87	D-MACA/42903/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BBSR MP	PRAKASH KUMAR MOHANTY	2062/2026
88	D-MACA/42903/2026 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., BBSR MP	PRAKASH KUMAR MOHANTY	2063/2026
89	D-MACA/37598/2026	ORIENTAL INSURANCE COMPANY LTD., SAMBA MP	AMIT PRASAD DUTTA	

	MACA/ /	MP		2064/2026
90	D-MACA/42974/2026	NARAYAN JANI	RAJIB LOCHAN PATTNAIK	
	MACA/ /	MP		2065/2026
91	D-MACA/42974/2026	NARAYAN JANI	RAJIB LOCHAN PATTNAIK	
	MACA/ /	MP		2066/2026
92	D-MACA/42978/2026	KAJAL BHAINSA	DEBASISH PATNAIK	
	MACA/ /	MP		2067/2026
93	D-MACA/42978/2026	KAJAL BHAINSA	DEBASISH PATNAIK	
	MACA/ /	MP		2068/2026
94	D-MACA/42983/2026	PADMA BAG	DEBASISH PATNAIK	
	MACA/ /	MP		2069/2026
95	D-MACA/42983/2026	PADMA BAG	DEBASISH PATNAIK	
	MACA/ /	MP		2070/2026
96	D-CRLA/27017/2026	PRATAP PATTNAIK	AJAYA KUMAR NANDA	
	CRLA/843/2026	MP		2387/2026
97	D-CRLA/27574/2026	NACCHIA @ KARUNAKAR SWAIN	SURESH CHANDRA PRADHAN	
	CRLA/ /	MP		2388/2026
98	D-CRLA/27574/2026	NACCHIA @ KARUNAKAR SWAIN	SURESH CHANDRA PRADHAN	
	CRLA/ /	MP		2389/2026
99	D-CRLA/26241/2026	PREM@DULESWAR BHARASAGAR@BHARASAGAR	RISHIKANT KUMAR JOSHI	
	CRLA/ /	MP		2390/2026
100	D-CRLA/24589/2026	SUDHIR MALLICK	JASPREET KAUR	
	CRLA/ /	MP		2391/2026
101	D-CRLA/1309/2026	KUMAR BEHERA	SUSHANTA KUMAR SAMANTARAY	
	CRLA/79/2026	MP		2392/2026
102	D-CRLA/1309/2026	KUMAR BEHERA	SUSHANTA KUMAR SAMANTARAY	
	CRLA/79/2026	MP		2393/2026
103	D-CRLA/39839/2025	SURAJ PAL	RAMESH CHANDRA MAHARANA	
	CRLA/1478/2025	MP		2394/2026
104	D-CRLA/39827/2025	SURENDRA	RAMESH CHANDRA MAHARANA	
	CRLA/1477/2025	MP		2395/2026
105	D-CRLA/39839/2025	SURAJ PAL	RAMESH CHANDRA MAHARANA	
	CRLA/1478/2025	MP		2396/2026
106	D-CRLA/39827/2025	SURENDRA	RAMESH CHANDRA MAHARANA	
	CRLA/1477/2025	MP		2397/2026
107	D-CRLA/20796/2024	KALIA@RAJA@JUGAL KISHORE BHOI	GOUTAM CHARAN ROUT	
	CRLA/706/2024	MP		2398/2026
108	D-CRLA/27639/2026	PUSTAM HANSA	JAGABANDHU SAHU	
	CRLA/ /	MP		2399/2026
109	D-CRLA/27639/2026	PUSTAM HANSA	JAGABANDHU SAHU	
	CRLA/ /	MP		2400/2026
110	D-CRLA/134/2018	NIRAKAR ROUT	M/S.D.P.DAS MR. GAUTAM MISHRA M/S DINESH KUMAR PATRA J.R.	
	CRLA/134/2018	MP		2401/2026
111	D-CRLA/134/2018	NIRAKAR ROUT	M/S.D.P.DAS MR. GAUTAM MISHRA M/S DINESH KUMAR PATRA J.R.	
	CRLA/134/2018	MP		2402/2026
112	D-CRLA/59/2007	KUBER JAL	M/S.K.A.GURU,RAJESH KUMAR TRIPATHY	
	CRLA/59/2007	MP		2403/2026
113	D-CRLA/59/2007	KUBER JAL	M/S.K.A.GURU	
	CRLA/59/2007	MP		2404/2026
114	D-CRLA/27218/2026	KHARAT BAG	BINOD KUMAR HATI	
	CRLA/829/2026	MP		2405/2026
115	D-CRLA/27667/2026	TOPHAN KUMAR SAHU	BISWAJIT TRIPATHY	
	CRLA/ /	MP		2406/2026
116	D-CRLA/27667/2026	TOPHAN KUMAR SAHU	BISWAJIT TRIPATHY	
	CRLA/ /	MP		2407/2026
117	D-CRLA/699/2021	J.SANTOSH	LAXMI CHARAN BEHERA	
	CRLA/699/2021	MP		2408/2026
118	D-CRLA/17138/2026	PRAVAT KUMAR ROUT@BABU	BISWABHUSAN DAS	
	CRLA/515/2026	MP		2409/2026
119	D-CRLMC/25999/2026	CHINTAN RAGHUVANSHI	GAURAV KHANNA	
	CRLMC/3231/2026	MP		2508/2026
120	D-CRLMC/3068/2023	ANUP KUMAR SATAPATHY	PRASANNA KUMAR MISHRA	
	CRLMC/3068/2023	MP		2509/2026

121	D-CRLMC/3638/2022 CRLMC/3638/2022	RAJESH KUMAR KAMPA MP	A.K.DASH	2510/2026
122	D-CRLMC/1468/2022 CRLMC/1468/2022	PRASANNA PATRA MP		2511/2026
123	D-CRLMC/11244/2026 CRLMC/1376/2026	SURYANARAYAN SAHU MP	MR. ASOK MOHANTY (SR. ADV.), PRASANTA KUMAR PANDA	2512/2026
124	D-CRLMC/27624/2026 CRLMC/ /	PABITRA KUMAR BISWAL MP	DEBASHIS ROUTRAY	2513/2026
125	D-CRLMC/27598/2026 CRLMC/3272/2026	PRINCE RAKASH NAYAK MP	SUKANTA KUMAR DALAI	2514/2026
126	D-CRLMC/27634/2026 CRLMC/ /	PUSKARA NAYAK MP	SURYAKANTA DWIBEDI	2515/2026
127	D-CRLMC/27656/2026 CRLMC/ /	ABHISEK MISHRA MP	MANOJ KUMAR MOHANTY	2516/2026
128	D-CRLMC/27683/2026 CRLMC/ /	HIMANSHU SEKHAR JENA MP	SUDHANSU SEKHAR JENA	2517/2026
129	D-CRLMC/16314/2026 CRLMC/2027/2026	PRABHASINI PATRA MP	JANAKI KANTA MAHAPATRA	2518/2026
130	D-CRLMC/27718/2026 CRLMC/ /	PANCHANAN MALLIK MP	ARUN KUMAR BEHERA	2519/2026
131	D-WA/39236/2025 WA/ /	UTTAM CHARAN SWAIN MP	KIRAN ROUT	2846/2026
132	D-WA/35100/2025 WA/1252/2026	SATYA NARAYAN RATH MP	NITYABRATA BEHURIA	2847/2026
133	D-WA/42891/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,AGA	2848/2026
134	D-WA/42891/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,AGA	2849/2026
135	D-WA/42892/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2850/2026
136	D-WA/42892/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2851/2026
137	D-WA/27358/2026 WA/1071/2026	NIRAKAR ROUT MP	HEMANT KUMAR MUND	2852/2026
138	D-WA/42985/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2853/2026
139	D-WA/42985/2026 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	2854/2026
140	D-WA/43003/2026 WA/ /	ADWAIT KUMAR PATTNAIK MP	ADV	2855/2026
141	D-WP(C)/42816/2026 WP(C)/29350/2026	SADANAN PRADHAN @SADANANDA PRADHAN MP	SUREN KANTA KUMAR PRADHAN	17595/2026
142	D-WP(C)/29726/2026 WP(C)/21833/2026	BINOD KUMAR MOHANTY MP		17596/2026
143	D-WP(C)/41306/2026 WP(C)/28803/2026	NIROD KUMAR BEHURA MP	BIJAY JENA	17597/2026
144	D-WP(C)/19405/2016 WP(C)/19405/2016	NIRMAL CH.DASH MP	M/S.SURENDRA NATH PANDA	17598/2026
145	D-WP(C)/42820/2026 WP(C)/ /	AMULYA BARAL MP	PRAMODA KUMAR DASH	17599/2026
146	D-WP(C)/44659/2024 WP(C)/26581/2024	JYOTSNAMAYEE SAHOO MP	SAMEER KUMAR DAS	17600/2026
147	D-WP(C)/42775/2026 WP(C)/29373/2026	RANJAN KUMAR SAHU MP	ANIRUDH SANGANERIA	17602/2026
148	D-WP(C)/13602/2025 WP(C)/10095/2025	DR. NEELIMA KATTI MP	SAMEER KUMAR DAS	17603/2026
149	D-WP(C)/42827/2026 WP(C)/ /	HARIHARA PANIGRAHY MP	PRONOY MOHANTY	17604/2026
150	D-WP(C)/36934/2026 WP(C)/26561/2026	TULARAM NAIK MP	SOUMYA MISHRA	17605/2026
151	D-WP(C)/42829/2026 WP(C)/29369/2026	CHAKRADHAR BAL MP	TUSHAR KANTA NAYAK	17606/2026
152	D-WP(C)/38859/2026	RAJ KUMAR MEHER	AVIJIT PATNAIK	

	WP(C)/27147/2026	MP		17607/2026
153	D-WP(C)/40382/2026	RAJ KUMAR RANA	KIRTAN DANG	
	WP(C)/28824/2026	MP		17608/2026
154	D-WP(C)/7705/2026	DR. PRAFULLA MAJHEE	DILIP KUMAR SAHU	
	WP(C)/16733/2026	MP		17609/2026
155	D-WP(C)/36135/2025	BINOD BIHARI MISHRA		
	WP(C)/25320/2025	MP		17610/2026
156	D-WP(C)/22710/2026	BINOD BIHARI MISHRA		
	WP(C)/16117/2026	MP		17611/2026
157	D-WP(C)/32926/2026	NANDA NAIK	SUBHAM AGRAWAL	
	WP(C)/23965/2026	MP		17612/2026
158	D-WP(C)/42832/2026	OM PRAKASH AGARWAL	AMIT PRASAD BOSE	
	WP(C)/ /	MP		17613/2026
159	D-WP(C)/42776/2026	KUNI PANDA @ GEETANJALI MOHAPATRA	SUBHAGYA SWAIN	
	WP(C)/29380/2026	MP		17614/2026
160	D-WP(C)/11519/2021	JAGADISH BARA	SIDHARTHA MISHRA	
	WP(C)/11519/2021	MP		17615/2026
161	D-WP(C)/42868/2026	M/S SMILE ENERGY PRIVATE LIMITED, HYDERABAD	GAURAB SIDDIQUE	
	WP(C)/ /	MP		17616/2026
162	D-WP(C)/42868/2026	M/S SMILE ENERGY PRIVATE LIMITED, HYDERABAD	GAURAB SIDDIQUE	
	WP(C)/ /	MP		17617/2026
163	D-WP(C)/42879/2026	DHARMAPADA MOHANTA	SATYA RANJAN PATI	
	WP(C)/ /	MP		17618/2026
164	D-WP(C)/42881/2026	M/S AJS AUTOMOBILES, CUTTACK	DAITARI BEHERA	
	WP(C)/ /	MP		17619/2026
165	D-WP(C)/42883/2026	M/S.D.S.AGENCY, CUTTACK	DAITARI BEHERA	
	WP(C)/ /	MP		17620/2026
166	D-WP(C)/26496/2026	M/S YOUTH ORGANISATION FOR URBAN AND RURAL COMMUNITIES (SOMRS), RAJENDRA NAGAR, KURUMANTARAY (SR. ADARSH)	ANAND KUMAR	
	WP(C)/18578/2026	MP		17621/2026
167	D-WP(C)/42802/2026	NIRANJAN RATH	RAMESWAR ROUTRAY	
	WP(C)/ /	MP		17622/2026
168	D-WP(C)/23927/2026	KANCHARANA UMA MAHESWAR RAO	BHUBANANANDA LENKA	
	WP(C)/17440/2026	MP		17623/2026
169	D-WP(C)/42888/2026	M/S.MAA SARASWATI BHANDAR, CUTTACK	AKSHREE TRIPATHY	
	WP(C)/ /	MP		17624/2026
170	D-WP(C)/42803/2026	DILLIP MANDAL @ DILLIP KUMAR MANDAL	SATYA NARAYAN MISHRA	
	WP(C)/ /	MP		17625/2026
171	D-WP(C)/9524/2008	SECY.,TARINI THAKURA	M/S.SUDHANSU S.PRATAP	
	WP(C)/9524/2008	MP		17626/2026
172	D-WP(C)/32926/2026	NANDA NAIK	M/S. PRASHANTA KUMAR NAYAK, S. MITRA, A. BISOI, S. PATTANAIK	
	WP(C)/23965/2026	MP		17627/2026
173	D-WP(C)/42898/2026	BIRABARA SAHOO	AMITAV TRIPATHY	
	WP(C)/ /	MP		17628/2026
174	D-WP(C)/39606/2026	M/S.ANUP BUILDER, KALAHANDI	M/S PRASHANTA KUMAR NAYAK	
	WP(C)/27776/2026	MP		17629/2026
175	D-WP(C)/30992/2026	SWATHI TULSYAN	KOUSIK ANANDA GURU	
	WP(C)/24332/2026	MP		17630/2026
176	D-WP(C)/42907/2026	M/S.KALYANI RESIDENCY, SAMBALPUR	ABHAY KHANDELWAL	
	WP(C)/ /	MP		17631/2026
177	D-WP(C)/42814/2026	SANGRAM KUMAR PALO	KANANBALA ROY CHOUDHURY	
	WP(C)/29354/2026	MP		17632/2026
178	D-WP(C)/42910/2026	AKSHYA KUMAR CHAKRA	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		17633/2026
179	D-WP(C)/49066/2025	SRIYASMITA ROUT	M/S.PRATYUSHA NAIDU,S.JENA,M/S.TAPAN KUMAR BISWAL,SMITAN	
	WP(C)/34310/2025	MP		17634/2026
180	D-WP(C)/42912/2026	M/S.REMED SERVICE CO-OPERATIVE SOCIETY, KALAHANDI	ABHAY KUMAR NAYAK	
	WP(C)/ /	MP		17635/2026
181	D-WP(C)/42916/2026	SITA SAHOO	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		17636/2026
182	D-WP(C)/42917/2026	M/S.MAA VATARIKA FUELS, SAMBALPUR	ABHAY KHANDELWAL	
	WP(C)/ /	MP		17637/2026
183	D-WP(C)/42928/2026	BASANTI SETHY	RAJIB RATH	
	WP(C)/ /	MP		17638/2026

184	D-WP(C)/42940/2026 WP(C)/29359/2026	RANJAN KUMAR MOHANTY MP	OMKAR PANDA	17639/2026
185	D-WP(C)/42941/2026 WP(C)/29371/2026	SATYANARAYAN BEHERA MP	SOUMYA MISHRA	17640/2026
186	D-WP(C)/42945/2026 WP(C)/ /	UPENDRA SWAIN MP	SRIKANTA MAHUNTA	17641/2026
187	D-WP(C)/42947/2026 WP(C)/ /	BIJAY KUMAR BHUYA MP	SPANDAN SRICHANDAN	17642/2026
188	D-WP(C)/42952/2026 WP(C)/ /	NIRMALA SANDHA MP	SURYANSHI SRIVASTAVA	17643/2026
189	D-WP(C)/42955/2026 WP(C)/29368/2026	SARAT CHANDRA NAYAK MP	KSHIROD KUMAR ROUT	17644/2026
190	D-WP(C)/42953/2026 WP(C)/ /	BHUBANESWAR MUNICIPAL CORPORATION MP	PRANJAN MOHANTY	17645/2026
191	D-WP(C)/42956/2026 WP(C)/ /	NARAYANI SETH MP	AKSHAYA KUMAR PANDEY	17646/2026
192	D-WP(C)/40292/2026 WP(C)/27655/2026	SAYED RAJAB ALLI MP	KAUSHAL HUSSAIN	17647/2026
193	D-WP(C)/42962/2026 WP(C)/ /	JAYASHREE PARIDA @ PRADHAN MP	AMIT PRASAD BOSE	17648/2026
194	D-WP(C)/42972/2026 WP(C)/29393/2026	SUSMITA PRUSTY MP	SAUBHAGYA KUMAR SAMAL	17649/2026
195	D-WP(C)/42970/2026 WP(C)/ /	AMIYA RANJAN PRADHAN MP	CHITTA RANJAN LENKA	17650/2026
196	D-WP(C)/42975/2026 WP(C)/ /	MUKTIRANI PATRA MP	SIDHARTH SHANKAR PADHY	17651/2026
197	D-WP(C)/42977/2026 WP(C)/ /	TRILOCHAN BISWAL MP	SRITAM KUMAR NAYAK	17652/2026
198	D-WP(C)/11096/2023 WP(C)/11096/2023	SWADHIN KUMAR DAS MP	KUNAL KUMAR SWAIN	17653/2026
199	D-WP(C)/42979/2026 WP(C)/ /	M/S SAI AGENCIES, CUTTACK MP	CHITTA RANJAN LENKA	17654/2026
200	D-WP(C)/42976/2026 WP(C)/ /	DHARMADHI SAHOO MP	DEBASNAN DAS	17655/2026
201	D-WP(C)/42981/2026 WP(C)/ /	SAROJ KUMAR NAYAK MP	SIDHARTH SHANKAR PADHY	17656/2026
202	D-WP(C)/42982/2026 WP(C)/ /	ADITYA MOHAPATRA MP	SANJIB KUMAR BHANJADEO	17657/2026
203	D-WP(C)/42984/2026 WP(C)/ /	RANJAN KUMAR SAHOO MP	AJAYA KUMAR MOHARANA	17658/2026
204	D-WP(C)/42958/2026 WP(C)/ /	PRATAP KUMAR DAS MP	SUSANTA KUMAR BARAL	17659/2026
205	D-WP(C)/42961/2026 WP(C)/ /	SABITA SAHU MP	ARUN KUMAR BEHERA	17660/2026
206	D-WP(C)/38252/2026 WP(C)/26254/2026	PROF.(DR.)TARUN KUMAR PANDA MP		17661/2026
207	D-WP(C)/42997/2026 WP(C)/ /	NABIN KUMAR BHOI MP	MANOJ KUMAR MOHANTY	17662/2026
208	D-WP(C)/43002/2026 WP(C)/ /	NIRUPAMA BEHERA MP	PRASANTA KUMAR NANDA	17663/2026
209	D-WP(C)/43006/2026 WP(C)/ /	HEMANTA KUMAR MAHANAND MP	MANOJ KUMAR MOHANTY	17664/2026
210	D-WP(C)/43010/2026 WP(C)/ /	PRANATI BEHERA MP	MANOJ KUMAR MOHANTY	17665/2026
211	D-WP(C)/43014/2026 WP(C)/29381/2026	JYOTI PRAKASH BISWAL MP	SIDDHARTH GOUTAM DAS	17666/2026
212	D-WP(C)/43016/2026 WP(C)/ /	JYOTI RANJAN PADHI MP	SUBHADUTTA ROUTRAY	17667/2026
213	D-WP(C)/38947/2026 WP(C)/26696/2026	BIPINBIHARI ROUTRAY MP	SIDHARTHA MISHRA	17668/2026
214	D-WP(C)/43025/2026 WP(C)/ /	BISWAJIT MOHAPATRA MP	SOUMYA RANJAN MOHANTY	17669/2026
215	D-WP(C)/43028/2026	SHREE JAMBESWAR MAHADEV BIJE JAMBESWAR	ABHIJIT KUNDUSARA	

	WP(C)/ /	MP		17670/2026
216	D-WP(C)/43031/2026	NARESH KUMAR AGRAWAL	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		17671/2026
217	D-WP(C)/42969/2026	SASMITA KUMARI CHOUDHURY	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		17672/2026
218	D-WP(C)/43028/2026	SHREE JAMBESWAR MAHADEV BIJE JAMBHUKUNDRA SAMPANANDA		
	WP(C)/ /	MP		17673/2026
219	D-WP(C)/43035/2026	AMAR KUMAR MALLIK	RAMA CHANDRA JENA	
	WP(C)/ /	MP		17674/2026
220	D-WP(C)/34388/2026	ARUN KUMAR DAS	SOUMYA RANJAN PATI	
	WP(C)/25214/2026	MP		17675/2026
221	D-WP(C)/26075/2023	NIRANJAN PANDA	SASHIBHUSAN DAS	
	WP(C)/26075/2023	MP		17676/2026
222	D-WP(C)/37176/2026	SMITA DAS		
	WP(C)/25752/2026	MP		17677/2026
223	D-WP(C)/43055/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	
	WP(C)/ /	MP		17678/2026
224	D-WP(C)/43059/2026	DUSHMANTA KUMAR BEHERA	SOUGAT DASH	
	WP(C)/ /	MP		17679/2026
225	D-WP(C)/43061/2026	LIPINA SUBUDHI	PRASANNA KUMAR BEHERA	
	WP(C)/ /	MP		17680/2026
226	D-WP(C)/43018/2026	RITESH KUMAR ROY	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		17681/2026
227	D-WP(C)/43065/2026	UNION OF INDIA	DIGVIJAY HARICHANDAN	
	WP(C)/ /	MP		17682/2026
228	D-WP(C)/43066/2026	ABEDA BIBI	SOUMYA RANJAN PATI	
	WP(C)/ /	MP		17683/2026
229	D-WP(C)/43074/2026	KRUSHNA PRASAD SINGH SAMANTA	SIDDHARTH SAHU	
	WP(C)/ /	MP		17684/2026
230	D-WP(C)/43072/2026	GANGADHAR SHG, NUAPADA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17685/2026
231	D-WP(C)/43077/2026	RANJITA BHUYAN	BASUDEV BARIK	
	WP(C)/ /	MP		17686/2026
232	D-WP(C)/43078/2026	MAA TULASHI SHG, NUAPADA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17687/2026
233	D-WP(C)/43081/2026	BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	SASHI BHUSAN JENA	
	WP(C)/ /	MP		17688/2026
234	D-WP(C)/43084/2026	SANTOSH KUMAR MOHANTY	BHABANI PRASAD MOHANTY	
	WP(C)/ /	MP		17689/2026
235	D-WP(C)/43089/2026	SURENDRA DASH	DURGA PRASAD PATTANAIK	
	WP(C)/ /	MP		17690/2026
236	D-WP(C)/28485/2022	BRAJABANDHU PARIDA	SUJATA JENA	
	WP(C)/28485/2022	MP		17691/2026
237	D-WP(C)/43085/2026	EKTA SHG, NUAPADA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17692/2026
238	D-WP(C)/43093/2026	MAA LAXMI SHG, LUNIJHOLA, GANJAM	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		17693/2026
239	D-WP(C)/43094/2026	MAA TULASHI SHG, NUAPADA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17694/2026
240	D-WP(C)/43095/2026	BHARAT SANCHAR NIGAM LTD., NEW DELHI	SASHI BHUSAN JENA	
	WP(C)/ /	MP		17695/2026
241	D-WP(C)/43097/2026	MAA BAISHNODEVI SHG, NUAPADA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17696/2026
242	D-WP(C)/43098/2026	ASHOK KUMAR JENA	KRUSHNA CHANDRA RATH	
	WP(C)/ /	MP		17697/2026
243	D-WP(C)/43102/2026	RASHMITA MALLICK	KRUSHNA CHANDRA RATH	
	WP(C)/ /	MP		17698/2026
244	D-WP(C)/43103/2026	SUVENDU PATRA	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		17699/2026
245	D-WP(C)/43045/2026	KUALO GRAM PANCHYAT	SIDDHANT SARANGI	
	WP(C)/ /	MP		17700/2026
246	D-WP(C)/43105/2026	M/S. LANARSY INFRA LTD., BANGALORE	AMIT PATTNAIK	
	WP(C)/ /	MP		17701/2026

247	D-WP(C)/43104/2026 WP(C)/ /	BALUNKESWAR SHG, GANJAM MP	SUKANTA KUMAR DALAI	17702/2026
248	D-WP(C)/43109/2026 WP(C)/ /	CHANDANA MOHANTY MP	ANUP NARAYAN MOHANTY	17703/2026
249	D-WP(C)/43051/2026 WP(C)/ /	PRAMOD KUMAR SWAIN MP	PRABODHA CHANDRA NAYAK	17704/2026
250	D-WP(C)/43116/2026 WP(C)/ /	M/S.SHREE GANESH BUILDCON PRIVATE LIMITED MP	SHREE LOKA SHREE LOKA	17705/2026